- In certain pockets of high prevalence states where HIV prevalence among FSW and MSM continues to be high, emphasis is given to sustain the higher coverage of targeted interventions and improve the quality of outreach.
- Scale-up of free 1st line and 2nd line Anti-retroviral Treatment for people living with HIV and strengthening supply chain management of drugs.
- For reducing stigma and discrimination against PLHIV, HIV/AIDS Bill stands introduced in Rajya Sabha.

Checking infant and maternal deaths in tribal dominated areas

2633. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that India has the highest number of maternal deaths in the world;
 - (b) if so, the details thereof and the reasons therefor;
- (c) how far have such maternal and child deaths been controlled in the backward and tribal dominated regions of the country, especially Odisha, Jharkhand etc.;
- (d) whether it is proposed to increase the Women Health Centres in such areas to achieve the objective; and
 - (e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) As per the UN Inter-Agency estimates in the publication "Trends in Maternal Mortality: 1990 to 2013", the Maternal Mortality Ratio (MMR) in India has come down from 560 in 1990 to 190 in 2013.

As per the information provided in the same report, 52 countries have MMR higher than that of India the details are given in the Statement (See below).

(c) The Registrar General of India, Sample Registration System (RGI-SRS), provides MMR and Under 5 Mortality Rate (U5MR) for the country and major states. As per the latest report of the RGI-SRS, Maternal Mortality Ratio (MMR) of India during the period 2010-12 is 178 per 100,000 live births and U5MR for 2012 is 52 per 1,000 live births.

The MMR for Odisha during the period 2010-12 is 235 per 100,000 live birth and U5MR is 68 per 1000 live births for year 2012 while for the Jharkhand MMR during the period 2010-12 is 219 per 100,000 live births and U5MR is 50 per 1000 live birth for year 2012.

RGI does not capture information on MMR for backward and tribal areas separately.

(d) and (e) There are no Women Health Centres and there is no such proposal under consideration with the GOI.

Statement

Details of countries having MMR higher than that of India

Sl.No.	Country	MMR	
1.	Sierra Leone	1100	
2.	Chad	980	
3.	Central African Republic	880	
4.	Somalia	850	
5.	Burundi	740	
6.	Democratic Republic of the Congo	730	
7.	South Sudan	730	
8.	Côte d'Ivoire	720	
9.	Guinea	650	
10.	Liberia	640	
11.	Niger	630	
12.	Cameroon	590	
13.	Guinea-Bissau 560		
14.	Nigeria 560		
15.	Mali 550		
16.	Malawi	510	
17.	Lesotho	490	
18.	Mozambique	480	
19.	Zimbabwe	470	
20.	Angola	460	
21.	Togo	450	
22.	Madagascar	440	

Sl.No.	o. Country MMR		
23.	Gambia 430		
24.	Ethiopia	420	
25.	Congo	410	
26.	United Republic of Tanzania	410	
27.	Afghanistan	400	
28.	Burkina Faso	400	
29.	Kenya	400	
30.	Eritrea	380	
31.	Ghana	380	
32.	Haiti	380	
33.	Sudan	360	
34.	Uganda	360	
35.	Comoros	350	
36.	Benin	340	
37.	Mauritania	320	
38.	Rwanda	320	
39.	Senegal 3		
40.	Swaziland 310		
41.	Equatorial Guinea 290		
42.	Zambia 2		
43.	Timor-Leste 2		
44.	Yemen	270	
45.	Guyana	250	
46.	Gabon	240	
47.	Dijibouti	230	
48.	Lao People's Democratic Republic	220	
49.	Papua New making Guinea	220	
50.	Sao Tome and Principe 210		
51.	Bolivia (Plurinational) 200		
52.	Myanmar	200	

Sl.No.	Country	MMR	
53.	India 190		
54.	Indonesia	190	
55.	Nepal	190	
56.	Bangladesh	170	
57.	Botswana	170	
58.	Cambodia	170	
59.	Pakistan	170	
60.	Guatemala	140	
61.	South Africa	140	
62.	Kiribati	130	
63.	Namibia	130	
64.	Solomon Islands	130	
65.	Suriname	130	
66.	Bhutan	120	
67.	Honduras	120	
68.	Morocco	120	
69.	Philippines	120	
70.	Tonga 120		
71.	Paraguay 110		
72.	Venezuela (Bolivarian Republic of)	110	
73.	Dominican Republic	100	
74.	Nicaragua	100	
75.	Micronesia (Federated States of)	96	
76.	Algeria	89	
77.	Peru	89	
78.	Democratic People's Republic of Korea	87	
79.	Ecuador	87	
80.	Vanuatu 86		
81.	Panama	85	
82.	Trinidad and Tobago	84	

Sl.No.	Country	MMR	
83.	Colombia		
84.	Cuba	80	
85.	Jamaica	80	
86.	Kyrgyzstan	75	
87.	Mauritius	73	
88.	Argentina	69	
89.	Brazil	69	
90.	El Salvador	69	
91.	Mongolia	68	
92.	Iraq	67	
93.	Turkmenistan	61	
94.	Fiji	59	
95.	Samoa	58	
96.	Cabo Verde	53	
97.	Barbados	52	
98.	Jordan	50	
99.	Mexico		
100.	Syrian Arab Republic 49		
101.	Vietnam	49	
102.	Occupied Palestinian Territory		
103.	Tunisia	46	
104.	Belize	45	
105.	Egypt	45	
106.	Saint Vincent and the Grenadines	45	
107.	Tajikistan	44	
108.	Georgia 41		
109.	Costa Rica 38		
110.	Bahamas 37		
111.	Uzbekistan	36	
112.	Saint Lucia	34	

Sl.No.	Country	MMR		
113.	Romania 33			
114.	China	32		
115.	Maldives	31		
116.	Armenia	29		
117.	Malaysia	29		
118.	Sri Lanka	29		
119.	United States of America	28		
120.	Brunei Darussalam	27		
121.	Republic of Korea	27		
122.	Azerbaijan	26		
123.	Kazakhstan	26		
124.	Thailand	26		
125.	Russian Federation	24		
126.	Grenada	23		
127.	Iran (Islamic Republic of)	23		
128.	Ukraine	23		
129.	Bahrain	22		
130.	Chile	22		
131.	Albania	21		
132.	Republic of Moldova	21		
133.	Puerto Rico	20		
134.	Turkey	20		
135.	Lebanon	16		
136.	Saudi Arabia	16		
137.	Serbia	16		
138.	Libya	15		
139.	Hungary	14		
140.	Kuwait	14		
141.	Uruguay	14		
142.	Croatia	13		

Sl.No.	Country	MMR
143.	Latvia	13
144.	Canadad	11
145.	Estonia	11
146.	Lithuania	11
147.	Luxembourg	11
148.	Oman	11
149.	Cyprus	10
150.	France	9
151.	Ireland	9
152.	Malta	9
153.	Bosnia and Herzegovina	
154.	New Zealand	8
155.	Portugal	8
156.	United Arab Emirates	8
157.	United Kingdom	8
158.	Germany	7
159.	Montenegro	
160.	Slovakia	7
161.	Slovenia	7
162.	The former Yugoslav Republic of Macedonia	7
163.	Australia	6
164.	Belgium	6
165.	Japan	6
166.	Netherlands	6
167.	Qatar	6
168.	Singapore	6
169.	Switzerland	6
170.	Bulgaria	5
171.	Czech Republic	5
172.	Denmark	5

Sl.No.	Country	MMR	
173.	Greece	5	
174.	Austria	4	
175.	Finland	4	
176.	Iceland	4	
177.	Italy	4	
178.	Norway	4	
179.	Spain	4	
180.	Sweden	4	
181.	Poland	3	
182.	Israel	2	
183.	Belarus	1	

Revision of medical education curricula

- 2634. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the process for revision of the curricula for graduate and post-graduate medical education and the details thereof;
- (b) when was the last time the curricula for graduate and post-graduate medical education was revised and the details of the year of revision and changes brought in; and
- (c) whether there are mechanisms in place to incorporate student participation in curriculum planning, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The Medical Council of India (MCI) is the statutory body responsible for establishing and maintaining high standards in medical education. The Graduate Medical Education Regulations were notified in the year 1997 and the Post Graduate Medical Education Regulation were notified in the year 2000. Updating of medical syllabus is a continuous process.

(c) As informed by MCI, at present, student participation in curriculum planning is not there.